

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 104  
CP No. (IB)- 15/9/JPR/2023  
Under Section 9 of IBC, 2016

**In the matter of:**

**M/s Gupta Fab Tex**

**...Operational Creditor**

**Versus**

**M/s Bunaai Whiteofficial Pvt. Ltd.**

**...Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

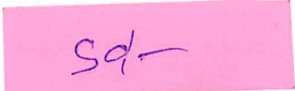
For the Operational Creditor : Prateek Kedawat, Adv.  
For the Corporate Debtor : Bharat Budania, Adv.

**ORDER**

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Petitioner / Operational Creditor. Mr. Bharat Budania, Adv. appearing on behalf of Mr. Dinesh Bishnoi, Adv. for the Respondent / Corporate Debtor submits that due to bereavement in the family of the arguing counsel he is unable to argue today and seeks short accommodation. On the request of learned counsel for the Respondent, list the matter for arguments on 06.03.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

February 06, 2024